

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 03-05-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/953CHE)2024

PETITION NUMBER : CP(IB)/613(CHE)2020

NAME OF THE PETITIONER : Yegnasubramanian

NAME OF THE RESPONDENT(S) : State Bank of India & Anr

**UNDER SECTION : Sec 99 of IBC, 2016 r/w Rule 11 of NCLT
Rules, 2016**

ORDER

Ld. Counsel Mr.Karthik Sundaram appears for the Applicant.

In the above Petition, IRP report has not been served to the Respondent. The Applicant is directed to serve copy of the report to the Respondent and file Affidavit of Service.

In respect of the above, reply has to be filed within **two weeks**. Rejoinder, if any, be filed within a **week** thereafter.

Case is posted for hearing on **02.07.2024**.

-SD-

RAVICHANDRAN RAMASAMY
Member (Technical)

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-SD-

JYOTI KUMAR TRIPATHI
Member (Judicial)